

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UN-STARRED QUESTION NO. 991
ANSWERED ON TUESDAY, DECEMBER 07, 2021**

REMOVAL FROM THE REGISTER OF COMPANIES

QUESTION

991 SHRI JOHN BRITTAS:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) whether it is a fact that many companies were struck off on account of lack of compliance; and
- (b) if so, the details of number of companies invalidated during the last five years, year wise and State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE FOR CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) Yes Sir. Ministry of Corporate Affairs (MCA) administers the provisions of the Companies Act, 2013 (the Act), The Limited Liability Partnership Act, 2008 and the Insolvency and Bankruptcy Code, 2016. Pursuant to the provisions of section 248 (1) of the Act where the Registrar has reasonable cause to believe that companies that are not carrying on any business or operation for a period of two immediately preceding financial years and has not made any application within such period for obtaining the status of a dormant company under section 455, shall after following the due process of law, remove the name of those companies from the Register of Companies.

(b) The details of such number of companies removed from the Register of Companies during the last five years, year wise and State wise are as under:

STATE	2016-17	2017-18	2018-19	2019-20	2020-21
Delhi	1117	45219	1343	34	1988
Haryana	130	4053	27021	1	409
Himachal Pradesh	48	770	4114	0	201
Jammu & Kashmir	6	1539	484	20	0
Punjab	165	2993	255	141	331
Rajasthan	407	5448	2227	124	507
Uttar Pradesh	231	7929	4105	2	1936
Uttarakhand	13	830	7656	12	0
Chandigarh	84	1509	477	751	170
Arunachal Pradesh	5	15	20	0	3
Assam	35	196	254	29	66
Bihar	91	1557	2579	10	185
Jharkhand	48	631	1328	5	139
Manipur	0	9	19	1	4
Meghalaya	3	30	31	1	10
Mizoram	3	2	4	0	0
Sikkim	0	0	2011	0	0
Nagaland	1	10	30	1	2
Odisha	34	1863	0	4	78
Tripura	2	16	24	0	3
West Bengal	778	8061	8840	613	5
Chhattisgarh	43	989	540	9	47
Goa	61	1788	32	199	34
Gujarat	518	11787	7	45	257
Madhya Pradesh	345	4968	247	621	111
Maharashtra	3040	61665	6507	0	2298
Dadra & Nagar Haveli	0	46	2019	1	1
Daman and Diu	1	15	29673	11	2
Andaman and Nicobar Islands	0	76	24	0	2
Andhra Pradesh	0	3859	3867	15	0
Karnataka	0	18839	4232	115	1039
Kerala	175	4192	2819	95	976
Lakshadweep	0	3	2	16	1
Puducherry	13	577	38	57	35
Tamil Nadu	546	24852	9183	0	1322
Telangana	0	18035	16434	0	730
Grand Total	7943	234371	138446	2933	12892
